

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**C.P. No. 8(ND)/2017**

**IN THE MATTER OF:**

Ranchem Pvt Ltd. And

.... Applicant/Petitioner

RWL Healthworld Ltd And RHC Holding Pvt. Ltd.

**Order under Section 230-232 of the Companies Act**

**Order delivered on 24.11.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Shri R. Varadharajan,**

**Hon'ble Member(Judicial)**

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**ORDER**

By Order of the Bench, the matter is listed on 01.12.2017.

  
(Nirmala Vincent)  
Court Officer

24.11.2017

V. Sethi